

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

PATNA BENCH, PATNA

O.A.NO.182/96

Date of decision: 06.12.1996

Vinay Ranjan Singh. : Applicant.

Vrs.

The Union of India & Ors. : Respondents.

Counsel for the applicant : Mohd. A. Rehman.

C O R A M

Hon'ble Mr. K.D.Saha, Member(Administrative)

Hon'ble Mr.D.Purkayastha, Member (Judicial)

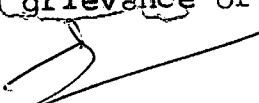
ORDER DICTATED IN OPEN COURT

Hon'ble Mr. K.D.Saha, Member(A):

Heard Shri A.Rahman, learned counsel for the applicant on the question of admission.

2. This application is directed against the appointment of respondent no.6 (Mina Devi) to the post of EDBPM in Kahla Br. Post Office, Gopalganj. The submissions of the applicant in brief is that he is a better candidate as he secured more marks in the Matriculation Examination and fulfills all the requirements for the post, ~~of~~ but despite this respondent no.6 has been irregularly appointed although she did not fulfill all the norms and secured less marks in the Matriculation Examination than the applicant. It is further submitted that several representations were made in this connection to the respondents but to no effect.

3. Considering the averments on record and the submissions of the learned counsel, we are of the view that this application can be disposed of by giving suitable direction to the Director of Postal Services, Northern Region, Muzaffarpur (respondent no.3) to look into the grievance of the applicant.



2.

4. Accordingly, we hereby direct the applicant to  
fresh  
file a representation addressed to the Director of Postal  
Service, Northern Region, Muzaffarpur, alongwith a copy  
of this order as also a copy of the O.A.No.182/96 within  
a period of one month from today and the respondent no.3,  
on receipt of <sup>the same</sup> ~~which~~ shall consider and dispose of the  
representation, if so made, within 3 months from ~~today~~  
the date of receipt by <sup>a</sup> reasoned and speaking order,  
if necessary, after giving personal hearing to the appli-  
cant as well as the respondent no.6.

5. The application is disposed of accordingly.

(D. PURKAYASTHA)  
MEMBER (J)

(K.D.SAHA)  
MEMBER (A)

SKJ